

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.2  
CP/25(AHM)2024

**Proceedings under Section 213 of Co.Act,2013**

**IN THE MATTER OF:**

Aavtar Dyeing & Printing Mills Through Authorised Signatory .....**Applicant**  
Mr.Abhishek Chitkara

V/s .....**Respondent**

Shree Sant Krupa Silk Mills Private Limited & Others

**Order delivered on: 05/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : None

For the Respondent :

**ORDER**

None present for the applicant.

List for further consideration on 08.08.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**